

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5365 of 2013**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

06/ 08.07.2020 Heard learned counsel for the parties through V.C.

2. Mr. Suraj Deo Munda learned counsel for the petitioner submits that the arguing counsel Mr. Ajay Kr. Sinha is out of station.

3. Mr. Binod Singh, learned counsel appears of the Union of India.

4. In view of the aforesaid facts, put up this case on

06.08.2020.

(Deepak Roshan, J.)

Pramanik/